

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

32. C.P. (IB)/1125(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

MS. LAKSHMI GURUNG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.04.2024**

Name of the Party: Bank Of Maharashtra  
Vs  
Shishir Sudhirrao Khandar

Section 95(1) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Adv. Raina Birla i/b Adv. Chaitanya Nikte for financial Creditor present. Adv. Kunal Kanungo a/w Adv. Tanushree Sogani and Adv. Atishay for the Respondent present.
2. Post this matter on **15.05.2024** before the Regular Bench.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**LAKSHMI GURUNG**  
**Member (Judicial)**